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SLP(Crl.)No. 3132 OF 2001

ITEM No.25

Court No. 7

SECTION II
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 3132/2001

(From the judgement and order dated 24/05/2001 in CRLR 544/93
of The HIGH COURT OF GAUHATI)

NABIN CHANDRA SAIKIA @ JIBAN BANIA & ANR

Petitioner (s)

VERSUS

STATE OF ASSAM

Respondent (s)

(With Appln(s). for stay and suspension of sentence and impleading
party)

Date : 19/04/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.B. SHAH
HON'BLE MRS. JUSTICE RUMA PAL

For Petitioner (s)

Ms.Ruby Singh Ahuja,Adv.for
Mrs Manik Karanjawala,Adv.

For Respondent (s)

Mr.V.K. Sidharthan,Adv.,
Ms.Asha G. Nair,Adv.,
Ms.Krishna Sarma,Adv.,
Mr.Atul Kumar,Adv.for
M/s.Corporate Law Group.

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J
.SP2

At the request of the learned counsel for the
petitioners adjourned beyond summer vacation.

.SP1

(Vijay Kumar Sharma)
Court Master

(K.K. Chadha)
Court Master